

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.09.2025

ORDER NO. 180 of 2025

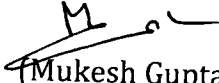
Hon'ble President is pleased to partially modify the roster order no. 164 of 2025 for **CESTAT, Ahmedabad** from **29.09.2025** to **01.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 29.09.2025 to 01.10.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar